

-ITEM NO.30

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 23775/2015

BHUVAL RAM & ANR. Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(with interim relief and office report)

Date : 08/11/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Meenesh Dubey, Adv.

Mr. S. R. Setia, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

None appears for the respondents, despite due service.

Registry to process the matter for being listed before
the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)

Registrar